

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 24TH DAY OF APRIL 2020/4TH VAISAKHA, 1942

Bail Application TMP No. 99 of 2020

(In Excise Crime No: 06 of 2020 of Kuttippuram Excise Range, Malappuram

District registered for the offences punishable under Section 20(b) (ii) B of the

NDPS Act 1985)

**Petitioner/Accused:-**

Sudheesh @ Sudhi, aged 28 years, S/o Suresh Kumar, residing at Azhakath  
Kalathi House, Kodakkal, Thirunavaya, Malappuram District, Pin-676 301.

By Sri.J.R.Prem Navaz

**Respondent/State:-**

1. State of Kerala, Represented by the Public Prosecutor, High Court of Kerala, Ernakulum, 682 031.
2. The Excise Range Officer, Kuttippuram Excise Range, Malappuram District.

By Public Prosecutor Sri.C.N.Prabhakaran

THIS B.A. HAVING BEEN FINALLY HEARD ON 24.04.2020, THE COURT  
ON THE SAME DAY PASSED THE FOLLOWING:

**C.S.DIAS, J.**

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**BA TMP No.99 of 2020**

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**Dated this the 24<sup>th</sup> day of April, 2020.**

**ORDER**

Heard the learned counsel for the petitioner and  
the learned Public Prosecutor.

Post for further consideration on 5.5.2020.

**C.S.DIAS  
JUDGE**

sks/24.4.2020